

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.129
CP 11 of 2020

Order under Section 71(10) of Co.act,2013

IN THE MATTER OF:

Rajasthan Raja Vidhyut Prasaran Nigam Ltd
V/s
Essar Shipping Ltd

.....Applicant

.....Respondent

Order delivered on ..05/01/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv. Mr. Ravi Pahwa
For the Respondent :

ORDER

Settlement talks are going on, hence, matter stands adjourned to 07.03.2022



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**



**MADAN B GOSAVI
MEMBER (JUDICIAL)**

Sweta